

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
IB/270/ND/2023

IN THE MATTER OF:

Baosteel Engineering India Private limited ... Applicant

Under Section 59(7) of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manish Sohal, Adv.
For the Respondent : Mr. Shivam Gautam, Mr. Karan Gandhi, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Manish Sohal, CS is present through video-conferencing. Ms. Jyoti Khurana, Learned Counsel for the RoC is present physically. Report on behalf of the RoC is on record. Let this matter be posted to 09.05.2024 for arguments.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)